

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 8365/2024

SHIV PRASAD & ORS.

Appellant(s)

VERSUS

CHANDRA SHEKHAR (DEAD) THROUGH LRS. & ORS.

Respondent(s)

Date : 09-10-2025 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Appellant(s) Mr. Sanjai Kumar Pathak, AOR
Ms. Ruhi Sultana, Adv.
Ms. Shweta J. Dwivedi, Adv.
Ms. Smriti Singh, Adv.

For Respondent(s) Mr. Pradeep Kumar Yadav, Adv.
Ms. Swapnil Singh, Adv.

Mr. Sanjeev Malhotra, AOR

Mr. Sanjai Kumar Pathak, AOR
Mrs. Shashi Pathak, Adv.
Mr. Arvind Kumar Tripathi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

At request of learned counsel for the appellants, list
the matter on 21.01.2026.

(SWETA BALODI)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
ASSISTANT REGISTRAR